

# **Rejection of application for certificate of registration**

**January 14, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on January 13, 1999 the application for certificate of registration submitted by the financial company M/s. Pittie Finance Ltd., 713, Raheja Centre, Nariman Point, Mumbai 400 021.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**S.R. Singh  
Manager**

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